

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

DFR NO. 1854 OF 2018

Dated: 29th May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Lupin Limited

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Ms. dipali Seth

Counsel for the Respondent(s) : Ms. Aanchal Arora
h/f Mr. Buddy A. Ranganathan for R-1

Mr. Ashish Singh for R-2

Mr. Anand K. Ganesan for R-3

Ms. Deepa Chawan
Mr. Malcolm Desai for Tata Power

ORDER

Learned counsel appearing for the Appellant submitted that the defect has been cured.

Submissions made by the learned counsel appearing for the Appellant, as stated above, are placed on record.

List the matter on **30.05.2018**.

(S. D. Dubey)
Technical Member

Bn/kt

(Justice N. K. Patil)
Judicial Member